

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2575
ANSWERED ON:14.03.2016
Complaints received by NCST
Vasava Shri Parbhubhai Nagarbhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether The National Commission for Scheduled Tribes (NCST) has received complaints regarding jobs, land, education, harassment during the last two years and the current year;

(b) if so, the details thereof District-wise including Maharashtra and Gujarat; and

(c) the steps taken by the Government to dispose of the complaints received?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): & (b): Yes, Madam. As per the information received from the National Commission for Scheduled Tribes (NCST), the Commission has received complaints regarding jobs, land, education and harassment during the last two years and the current year. A statement showing the number of complaints State/UT-wise, year-wise and category-wise that have been dealt in the Commission during the years 2014, 2015 and 2016 is annexed.

(c): Complaints received by NCST are forwarded to the respective State Governments/UT Administrations for taking necessary action to settle the grievances. Based on the action taken report of the State Governments/UT Administrations, the Commission processes the complaint for further appropriate action.

Annex
Statement referred to in parts (a) & (b) of the Lok Sabha Unstarred Question No. 2575 for answer on 14.03.2016 by Shri Parbhubhai Nagarbhai Vasava

NATIONAL COMMISSION FOR SCHEDULED TRIBES
Year 2014

S. No. STATES/UTs HARASSMENT
EDUCATION LAND JOB

1. Andaman And Nicobar 1 - 1 -
2. Andhra Pradesh 5 - 8 66
3. Arunachal Pradesh - - 6 3
4. Assam 3 1 5 13
5. Bihar 9 1 3 6
6. Chandigarh - 2 - 4
7. Chhattisgarh 12 4 8 34
8. Daman & DIU - - - 2
9. Dadar & Nagar Haveli 4 - 14 2
10. Delhi 13 5 - 111
11. Goa 2 1 2 3
12. Gujarat 4 1 12 19
13. Haryana 2 - - 5
14. Himachal Pradesh 2 - 1 11
15. Jammu And Kashmir - - - 5
16. Jharkhand 30 3 22 34
17. Karnataka 8 1 2 25
18. Kerala 1 0 1 13

19. Lakshadweep - - - -
 20. Madhya Pradesh 36 14 29 57
 21. Maharashtra 10 1 18 52
 22. Manipur 2 - 5 5
 23. Meghalaya - - - 5
 24. Mizoram - - 1 1
 25. Nagaland - - - 2
 26. Orissa 23 4 11 39
 27. Puducherry - - - 3
 28. Punjab - - - 3
 29. Rajasthan 43 8 15 55
 30. Sikkim 1 - - 2
 31. Tamil Nadu 5 - 3 38
 32. Telangana - - - -
 33. Tripura 1 1 3 2
 34. Uttar Pradesh 25 2 1 46
 35. Uttarakhand 5 - 2 3
 36. West Bengal 11 1 14 35
 Grand Total 258 50 187 724

NATIONAL COMMISSION FOR SCHEDULED TRIBES
 Year 2015

S. No. STATES/UTs HARASSMENT
 EDUCATION LAND JOB

1. Andaman And Nicobar - - 1 1
 2. Andhra Pradesh 9 2 3 68
 3. Arunachal Pradesh 1 - - -
 4. Assam 10 - 7 12
 5. Bihar 8 - 2 4
 6. Chandigarh - - - 1
 7. Chhattisgarh 16 25 8 30
 8. Daman & DIU - - - -
 9. Dadar & Nagar Haveli 3 22 13
 10. Delhi 12 8 3 90
 11. Goa 2 - 2 2
 12. Gujarat 3 - 2 10
 13. Haryana 1 - - 2
 14. Himachal Pradesh 4 3 1 9
 15. Jammu And Kashmir - 2 - 4
 16. Jharkhand 25 4 31 39
 17. Karnataka 7 3 1 16
 18. Kerala 2 1 2 3
 19. Lakshadweep - - - 5
 20. Madhya Pradesh 38 19 27 80
 21. Maharashtra 10 6 18 63
 22. Manipur - - - -
 23. Meghalaya 3 - - 2
 24. Mizoram - - - -
 25. Nagaland 3 - - 2
 26. Orissa 39 5 11 58
 27. Puducherry - 1 - -
 28. Punjab - - - -
 29. Rajasthan 49 4 11 45
 30. Sikkim - - - -
 31. Tamil Nadu 5 1 - 33
 32. Telangana 1 1 1 8
 33. Tripura 8 1 6 4
 34. Uttar Pradesh 13 3 8 10
 35. Uttarakhand 4 - 6 3
 36. West Bengal 7 - 15 44
 Grand Total 283 89 188 661

NATIONAL COMMISSION FOR SCHEDULED TRIBES
 Year 2016

S. No. STATES/UTs HARASSMENT
EDUCATION LAND JOB

1. Andaman And Nicobar 3 - 3 5
 2. Andhra Pradesh ----
 3. Arunachal Pradesh ----
 4. Assam -- 1 119
 5. Bihar 2 1 0 0
 6. Chandigarh --- 1
 7. Chhattisgarh 3 4 - 7
 8. Daman & DIU ----
 9. Dadar & Nagar Haveli -- 3 2
 10. Delhi 1 1 - 12
 11. Goa ----
 12. Gujarat 1 ---
 13. Haryana ----
 14. Himachal Pradesh --- 3
 15. Jammu And Kashmir --- 2
 16. Jharkhand 2 - 9 7
 17. Karnataka --- 1
 18. Kerala - 1 - 1
 19. Lakshadweep ----
 20. Madhya Pradesh 7 7 3 12
 21. Maharashtra 3 1 5 5
 22. Manipur --- 1
 23. Meghalaya 1 -- 2
 24. Mizoram ----
 25. Nagaland ----
 26. Orissa 3 2 5 5
 27. Puducherry ----
 28. Punjab ----
 29. Rajasthan 3 2 2 11
 30. Sikkim ----
 31. Tamil Nadu 1 -- 1
 32. Telangana --- 1
 33. Tripura --- 1
 34. Uttar Pradesh 2 3 - 4
 35. Uttrakhand ----
 36. West Bengal 1 - 1 2
- Grand Total 33 22 32 205
